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Date: 30/10/2025

(2024) 04 ITAT CK 0010

Income Tax Appellate Tribunal (Delhi A Bench)

Case No: Income Tax Appeal No. 6220/DEL/2017

Dy. C.I.T. APPELLANT

Vs

M/S ATNT

Infrastructure Services RESPONDENT

Pvt Ltd

Date of Decision: April 3, 2024

Acts Referred:

Income Tax Act, 1961 â€" Section 69, 145(3)

Citation: (2024) 04 ITAT CK 0010

Hon'ble Judges: Saktijit Dey, (VP); N.K. Billaiya, (AM)

Bench: Division Bench

Advocate: Harpreet Singh Ajmani, Kanv Bali

Final Decision: Dismissed

Judgement